

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-560 038.

Dated: 2 SEP 1993

Review APPLICATION NO(s). 30 / 93.

Applicant(s)

T. P.K. Bhut

Respondent(s)

Director Army Postal  
Service

1. P.K. Bhut, Assistant Superintendent  
RMS, of ~~SS~~ Senior Superintendent  
RMS Bangalore-26

2. Sri. V.V. Balan, Advocate, NO. 75-  
Muddappa Road Cross, M.S. Nagar  
Bangalore-33

SUBJECT:- Forwarding of copies of the Order passed by  
the Central Administrative Tribunal, Bangalore Bench  
Bangalore.

Please find enclosed herewith a copy of the ORDER/  
~~STAY/INTERIM ORDER~~ passed by this Tribunal in the above said  
application(s) on 16.8.93

Signed  
*[Signature]*

*[Signature]*

*[Signature]*

*[Signature]*

DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

In the Central Administrative Tribunal  
Bangalore Bench  
Bangalore

Application No. RA 30/93 of 199

ORDER SHEET (contd)

Date	Office Notes	Orders of Tribunal
		<p><del>MEMBER(A)</del> <del>VICE-CHAIRMAN</del></p> <p><u>(PKS)VC/(VR)M(A)</u></p> <p>AUGUST 16, 1993.</p> <p>Heard.</p> <p>There is no substance in this review application.</p> <p>Dismissed.</p> <p>Sd- MEMBER(A) Sd- VICE-CHAIRMAN.</p> <p>TRUE COPY</p> <p><i>[Signature]</i> 21/9/93</p> <p>SECTION OFFICER CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p>

